

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Review Petition No. 4/RP/2017

and

Review Petition No. 15/RP/2017

in

Petition No. 156/TT/2015

Review Petition No. 4/RP/2017

Subject: Review Petition No. 4/RP/2017 seeking review of order dated 29.12.2016 in Petition No. 156/TT/2015.

Petitioner: Parbati Koldam Transmission Company Limited (PKTCL)

Respondent: Rajasthan Rajya Vidyut Prasaran Nigam Limited and 19 others

Review Petition No. 15/RP/2017

Subject: Review Petition No. 15/RP/2017 seeking review of order dated 29.12.2016 in Petition No. 156/TT/2015.

Petitioner: National Hydro Power Corporation Limited (NHPC)

Respondent: Rajasthan Rajya Vidyut Prasaran Nigam Limited and 19 others

Date of Hearing: 5.6.2018

Coram: Shri P.K. Pujari, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Parties present: Shri Piyush Kumar, NHPC
Shri Rajiv S. Dwivedi, NHPC
Ms. Aparajita Upadhyay, Advocate, PKTCL
Shri Shourya Mittal, Advocate, MSEDCL
Shri Darpan K.M, Advocate, PCKL
Shri Swapnil Verma, PGCIL



Record of Proceedings

The learned counsel for PKTCL prayed for a short adjournment. The Commission observed that the matter was adjourned earlier on the request of parties and no further adjournment shall be granted on any ground.

2. The Commission directed to list the matter on 3.7.2018 for final hearing.

By Order of the Commission

sd/-
(T. Rout)
Chief (Legal)

